

Title: Requests the Hon. Prime Minister to send a delegation or Committee of officials in the coastal districts of Andhra Pradesh to make a survey to prevent the land erosion.

SHRI K. S.RAO (MACHILIPATNAM): Mr. Speaker, Sir, before I come to the subject, I request the hon. Prime Minister also to spare one minute.

Sir, I am not talking about the thousands of crores of rupees of loss put to the farmers by virtue of the frequent cyclones in the coastal districts of Andhra Pradesh. But I am speaking about a peculiar case where the land, which is belonging to the small farmers, is disappearing there. In a village called Chinnagollapalem of Krittivenu Mandal of my constituency, because of sea erosion regularly, the land is getting eroded. The small farmers, who have got an acre or two, are raising a crop of coconut trees. The trees are existing. These trees are twenty to forty years old. The farmers are getting an income of Rs.20,000 per acre. By virtue of the disappearance of their land, they are losing their livelihood.

I have brought it to the notice of the House ten years back. But no action has been taken so far. So, my humble request to the hon. Prime Minister is this. Let there be some confidence among the farmers that there is at least one organisation to which, if a complaint is made, action will be taken. The Chief Minister does not take action. The State Government does not take action. The Ministries do not take any action. If it is brought to the notice of the House, to the Prime Minister and the Speaker, if there is no action, then the role of the Members of Parliament will become null and void. So, I humbly request the hon. Prime Minister to send a delegation or Committee of officials immediately to make a survey of it and find out a solution for it. Later, he may think of implementing some preventive measures so that the farmers can be saved of the disappearance of their land.